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| 30. | Shri Shivprasad Chanpuria | . | . | . | . | (Madhya Pradesh) |
| 31. | Shri Suresh Pachouri | . | . | . | . | (Madhya Pradesh) |
| 32. | Shri Kailash Narain Sarang | . | . | . | . | (Madhya Pradesh) |
| 33. | Prof. M.G.K. Menon | . | . | . | . | (Rajasthan) |
| 34. | Shri Ramdas Agarwal | . | . | . | . | (Rajasthan) |
| 35. | Shri Krishna Kumar Birla | . | . | . | . | (Rajasthan) |

WELCOME TO NEW MEMBERS

SHRI JAGESH DESAI (Maharashtra): Sir, it is very unfortunate that the Prime Minister is not here.

SHRI SURESH KALMADI (Maharashtra): Yesterday also he was not here when oath was being taken by the new Members. It is for the first time that on two consecutive days the Prime Minister has not come to the House. It is an insult to the House and to the new Members of the House. (Interruptions). The Leader of the House is also missing. It is always a tradition in this House that the Prime Minister is present when Members are taking oath. (Interruptions).

SHRI JAGESH DESAI: Yesterday also he was not here.

MR. CHAIRMAN: Your point has been noted. The Leader of the House is answering questions in the Lok Sabha. He has not been able to take the oath. He himself had to take the oath. Naturally as a Minister he has a responsibility and he is discharging that and we cannot object to that.

SHRI SURESH KALMADI: It is always a tradition of this House that the Prime Minister attends the oath ceremony of the new Members.

MR. CHAIRMAN: That is his discretion. We cannot force it.

SHRI SURESH KALMADI: On two consecutive days he has remained absent. It is very unfortunate. (Interruptions). Sir, after two years he may not be here as the Prime Minister.

THE MINISTER OF FINANCE (PROF MADHU DANDAVATE): He has not become Prime Minister by your mercy.

MR. CHAIRMAN: It gives me great pleasure to congratulate all the newly elected Members and to extend to them a warm welcome on behalf of this hon. House and on my own behalf. Some of the Members have been re-elected and they need no introduction to the procedure, conventions and traditions of the House. Others who are new to the House will, I am sure, very soon acquaint themselves to the spirit and the content of Parliamentary procedure and practice of this august House. We look forward to their valuable contributing in maintaining a high level of discussion, further enhancing the dignity and prestige of this House of elders.

With these few words, I once again welcome the new Members and wish them success in the months and years to come.

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri B.D. Behring, a Member representing the State of Manipur, resigning his seat in Rajya Sabha. I have accepted his resignation with effect from the 10th April, 1990.

MR. CHAIRMAN: Now, papers to be laid on the Table.